



\$~3 (company matter)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ C.A. NO. 1466/2013, C.A. NO. 1453/2017, C.A. NO. 701/2014 in
CO.PET. 159/2010

KOHLI HOUSING AND DEVELOPMENT PVT. LTD.

.. Petitioner

Through:

versus

ROCKMAN BREWERIES(TNK)LTD.(IN PROV. LIQN.)

.... Respondent

Through: Mr.Gaurav Mitra and Mr.Gorangg
Gupta, Advs. for the applicant Ms.Kavita
Aggarwal

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER

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03.11.2020

(Video-Conferencing)

1. Owing to paucity of time, the matter could not be taken up today.
2. Renotify on 14th December, 2020.

C. HARI SHANKAR, J.

NOVEMBER 3, 2020/kr